

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 26/10/2015 TO 31/10/2015

DIVISION BENCHES

1	<p>Hon'ble The Chief Justice & Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday & Tuesday)</p>	(1 st half)	LPA arising out of WPS & WPC grouping (Electricity, Demolition, Coal/Mines & Mineral matters, Allotment/License matters), Writs (DB), Vires & Validity of Act, Cont (C), Cont (Appeal), Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, CAT, F.A. (Family Court matters) : - Orders, Admission & Hearing.
	<p>Hon'ble The Chief Justice & Hon'ble Mr. Justice P. P. Bhatt (Wednesday) (Thursday & Friday) (Saturday)</p>	<p>(Whole Day) (Whole Day) (Whole Day)</p>	<p>W.P.(PIL):- Orders.</p> <p>Cr. Appeal (D.B.) custody matters Acquittal Appeal, Govt. Appeals, :- Orders, Admissions & Hearing.</p> <p>LPA arising out of WPS & WPC grouping (Electricity, Demolition, Coal/Mines & Mineral matters, Allotment/License matters), Writs (DB), Vires & Validity of Act, Cont (C), Cont (Appeal), Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, CAT, F.A. (Family Court matters) : - Orders, Admission & Hearing.</p>
2	<p>Hon'ble Mr. Justice D. N. Patel & Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday) (Friday)</p>	<p>(Whole Day) (1st half)</p>	<p>LPA arising out of WPL & WPC grouping (Tax/Revenue, Banking, Construction, Contract, Suit & other matters), WPT, T.A., Tax matters, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : - Orders, Admission & Hearing.</p> <p>LPA arising out of WPL & WPC grouping (Tax/Revenue, Banking, Construction, Contract, Suit & other matters), WPT, T.A., Tax matters, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter): Final Disposal, Hearing & Assigned matters.</p>
3	<p>Hon'ble Mr. Justice R. R. Prasad & Hon'ble Mr. Justice Pramath Patnaik (Monday & Tuesday) (Wednesday)</p>	<p>(Whole day) (Whole day)</p>	<p>Cr. Appeal (D.B.): - Hearing. Cr. Appeal (D.B.) custody matters:- Final Hearing.</p> <p>Cr. Appeal (D.B.): - Hearing. Cr. Appeal (D.B.) custody matters:- Final Hearing & Assigned matters.</p>

SINGLE BENCHES

1	Hon'ble The Chief Justice (Monday & Tuesday)	(2nd half)	I.A(s) in Cr. D.B. (Tied matters) Criminal & Assigned matters.
2	Hon'ble Mr. Justice D. N. Patel (Friday) (Saturday)	(2nd half) (Whole day)	Arbitration matters, Cont. (Cvl.), C.M.P, & Tied-up matters and Company matters:- Orders, Admission & Hearing. Arbitration matters, Cont. (Cvl.), C.M.P, & Tied-up matters and Company matters:- Orders, Admission & Hearing.
3	Hon'ble Mr. Justice R. R. Prasad (Thursday & Friday) (Saturday)	(Whole day) (Whole day)	All matters related to Fodder Scam & Prevention of Corruption Act except B.A. & A.B.A:- Orders, Admission & Hearing, as well as Tied-up & Assigned matters. A.B.A. matters:- Orders & Admission.
4	Hon'ble Mr. Justice Prashant Kumar (Monday) (Tuesday & Wednesday) (Thursday) (Friday) (Saturday)	(Whole day) (Whole day) (Whole day) (Whole day) (Whole day)	Criminal Writ matters:- Fresh Filing, Orders, Admissions, Hearing & Stay matters. Writ Petition (Service matters) up to 2014:- Fresh Filing only. W.P.(C) grouping -Electricity, Work Contract, Tender & Quashing matters:- Orders, Fresh Filing & Admissions. W.P.(C) grouping -Electricity, Work Contract, Tender & Quashing matters:- Hearing as well as Tied-up & Assigned matters. A.B.A. matters:- Orders & Admission.
5	Hon'ble Mr. Justice P. P. Bhatt		M.A:- Hearing as well as Tied-up & Assigned matters.
7	Hon'ble Mr. Justice D. N. Upadhyay (Monday & Tuesday) (Wednesday & Thursday) (Friday) (Saturday)	(Whole day) (Whole day) (Whole day) (Whole day)	F.A., M.A., C.R., A.C.(SB), C.M.P., Tr. Pet.(Cv.), S.C.L.P.: - Orders, Admission & Hearing. S.A.:- Orders, Admission & Hearing. M.A:- Hearing as well as Tied-up & Assigned matters. A.B.A. matters:- Orders & Admission.
8	Hon'ble Mr. Justice Aparesh Kumar Singh (Monday & Tuesday) (Wednesday & Thursday) (Friday) (Saturday)	(Whole day) (Whole day) (Whole day) (Whole day)	Writ Petition (S) 2015:- Fresh Filing only. Writ Petition (S):- Orders, Admissions. Writ Petition (S):- Hearing as well as Tied up & Assigned matters. Cont. (Cvl.) matters:- Orders, Admission.

9	Hon'ble Mr. Justice S. Chandrashekar (Monday & Tuesday) (Wednesday & Thursday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions. :- Fresh filing.
		(Whole day)	Writ Petition (Civil) & Writ Petition (Labour):- Orders, Admission.
	(Friday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour):- Hearing, Tied up and Assigned matters.
	(Saturday)	(Whole day)	Cont. (Cvl.) matters:- Orders, Admission.
10	Hon'ble Mr. Justice Amitav K. Gupta (Monday & Tuesday)	(Whole day)	Cr. Rev.: - Fresh filing Orders & Admission.
	(Wednesday)	(Whole day)	Cr. M.P: - Fresh filing Only.
	(Thursday)	(Whole day)	Cr.M.P, Tr. Pet.(Cr.): - Orders & Admissions.
	(Friday)	(Whole day)	Cr. Rev.: - Hearing as well as Tied-up & Assigned matters.
	(Saturday)	(Whole day)	A.B.A. matters:- Orders & Admission.
11	Hon'ble Mr. Justice Pramath Patnaik (Thursday to Saturday)	(Whole day)	Writ Petition (S) grouping (Dismissal & Punishment):- Admission, Hearing & Assigned matters.
12	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday & Tuesday)	(2 nd half)	A.B.A. matters:- Orders & Admission.
	(Wednesday)	(Whole day)	A.B.A. matters:- Orders & Admission.
	(Thursday & Friday)	(Whole day)	B.A. matters:- Orders & Admission.
	(Saturday)	(Whole day)	B.A. matters:- Orders & Admission as well as Tied-up & Assigned matters.
13	Hon'ble Mr. Justice Ravi Nath Verma (Monday to Wednesday)	(Whole day)	All Cr. Appeal (S.J), Acq. Appeal (S.J), S.L.A. Cont.(Cr.) matters: - Order, Admission & Hearing.
	(Thursday)	(Whole day)	Cr. M. P:- Stay Matters (old cases) Orders, Admissions.
	(Friday)	(Whole day)	Cr. M. P Stay Matters:- Orders, Admissions & Hearing as well as Tied-up & Assigned matters.
	(Saturday)	(Whole day)	A.B.A. matters:- Orders & Admission.
14	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	(2 nd half)	Writ Petition (S) grouping matters (Retirement Benefit cum Pension):- Admission, Hearing & Assigned matters.
	(Saturday)	(Whole day)	Writ Petition (S) grouping matters (Retirement Benefit cum Pension):- Admission & Hearing.

- NOTE: - 1.** ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER.
- 2.** LISTING OF CONTEMPT (CIVIL) AND C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER, THE CONTEMPT PETITION HAS ARISEN. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
- 4.** ALL MOTIONS WITH REGARD TO B. A. & A. B. A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY** IN COURT NO.7.